

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated 24.06.2019**

**NOTICE**

**Please take notice that the matters listed today in Chairperson's Court will be taken up by the Bench Comprising of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) in Court Room No-3.**

**By Order  
-sd/-**

**Registrar**

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